

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: The Minister is also from the State. I hope that you will take note and do the needful. Now, Shri G.C. Chandrashekhar.

Allowing selection through I.B.P.S. in Kannada language

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, there is a very long pending proposal sent to the MHA of the Government of India from the Karnataka Government to grant permission to have its own flag...

MR. CHAIRMAN: Chandrashekharji, you are speaking on another issue. You have given notice regarding demand for allowing selection through IBPS in Kannada language. That is the notice you have given.

SHRI G.C. CHANDRASHEKHAR: No, Sir. I have given notice to have Kannada flag.

MR. CHAIRMAN: But what has come to me, what I have admitted is, "Demand for allowing selection through IBPS in Kannada language".

SHRI G.C. CHANDRASHEKHAR: Sir, I will speak regarding flag.

MR. CHAIRMAN: No, you cannot. The notice has to be there. There is a system. If you are speaking on this, it is okay; otherwise... (*Interruptions*)...

† SHRI G.C. CHANDRASHEKHAR: Okay, Sir. I will speak on IBPS and since, this is a Kannada issue, I will speak in Kannada.

Hon'ble Chairman, Sir,

I have already drawn the attention of the house through you about the issue of conducting the IBPS recruitment in regional language Kannada. However, there is no

† English translation of the original speech delivered in Kannada.

concrete step taken by the Union Government in this regard till date. A notification was issued for Recruitment of Officers through IBPS (Institute of Banking Recruitment Process). They are still following the existing method of conducting exams in English and Hindi medium. Earlier there was a provision to select the candidates, who studied Kannada up to 10th Std.

श्री सभापति: ज़ीरो ऑवर में interpretation मुश्किल है। I will translate it.

SHRI G.C. CHANDRASHEKHAR: Those who have knowledge about the language of the particular state would get the opportunities in Banking recruitments. However, after BJP Government came to power in 2014 the recruitment method was changed. It is not good. Therefore, through you, I would like to request the Union Government to reconsider the decision to follow the earlier method of recruitment. I also request to conduct all the recruitment exams in Kannada language for rural banks in Karnataka. This will ensure that students educated in Kannada medium up to 10th Std. and also the person having kannada knowledge will get recruited. At present non-Kannada officials are recruited in the Regional Rural Banks. As a result banks officials are unable to deal with people in their local language. It is causing great inconvenience to both people and the banks to ensure smooth functioning of the banking system. To avoid this inconvenience the Kannada knowing persons should be recruited in Karnataka and in other States the respective regional language personnel should be appointed for all the Nationalized and also Regional Rural Banks. Hon'ble Finance Minister is present here. She represents Karnataka State here. I would request her to look into the issue seriously to do justice to the people of Karnataka. It is not only to Karnataka, all the other states would also get the benefit out of it. Hence I urge upon the Union Government to take immediate steps in this regard without further delay.

MR. CHAIRMAN: Thank you Mr. G.C. Chandrashekhar.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member, Shri G.C. Chandrashekhar.

SHRI G.V.L. NARASIMWARAO (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C. Chandrashekhar.

SHRI SYED NASIR HUSSAIN (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C. Chandrashekhar.

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C. Chandrashekhar.

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C.Chandrashekhar.

Dr. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C.Chandrashekhar.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I also associate myself with the matter raised by the hon. Member, Shri G.C.Chandrashekhar.

MR. CHAIRMAN: I want to make two things clear. What the hon. Member said is that he wants the Indian Banking Service Examinations and other examinations to be held in Kannada language also. So, permission may be given to write examinations in Kannada language ...*(Interruptions)*... Now, I am not conducting here any examination or doing anything. I am only trying to translate what he has said. Secondly, why is there no arrangement of translation? The point is, if any Member wants to speak in his mother tongue or in other 22 languages, he has to send an advance notice so that the system can be in operation. That is why it could not happen. There seems to be some confusion for the Member also about the subject. Keeping that in mind, hereinafter, if any Member wants to speak in his mother tongue which language is incorporated in the 22 regional languages, please send little advance notice, and then, the Minister from the concerned State is also nodding her head.

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, i wish to intervene here. I fully understand the concern expressed by the Member from Karnataka. Members from the Lok Sabha elected from Karnataka have met me on this matter. Actually, as the Member has rightly pointed out, it relates to all States which have their own regional languages. It is a matter of serious concern. It has caused a lot of worry and anxiety among people who are doing banking in the rural areas. I am seized of the matter. I will look into it and come back.

MR. CHAIRMAN: Thank you. Now, Shri Vijay Goel.

Restriction on all types of lotteries

श्री विजय गोयल (राजस्थान): सभापति जी, मैं आपके माध्यम से सदन का ध्यान उस सामाजिक बुराई की तरफ दिलाना चाहता हूँ, जिसके कारण लाखों लोग बरबाद होते हैं, आत्महत्या करते हैं, आभूषण बेचते हैं, मकान बेचते हैं और ये सभी गरीब लोग होते हैं। सर, मैं lottery की बात कर रहा हूँ। पूरे देश के अंदर जब हमने lottery के लिए आंदोलन चलाया, उसके बाद cutting across party lines